

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2309
ANSWERED ON:06.03.2003
MALPRACTICES AT LOADING POINT
PAWAN KUMAR BANSAL

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of various malpractices at various loading points in the movement of coal from Assam to North Indian Stations; and

(b) if so, the action taken to check the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) No, Sir.

(b) Does not arise. However, Railway Vigilance conducts regular preventive checks from time to time in order to detect various malpractices wherein some cases of overloading of coal from Assam to North Indian Stations where reweighment of rakes were undertaken. Due undercharges including penal charges were realized from defaulters besides taking up the Railway officials found responsible in those cases. To prevent the malpractices on this account, electronic in-motion weight bridges at Rangapani and Jogighopa were commissioned to detect cases of overloading.